

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P.No. 66 (ND)/2015

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.10.2017**

NAME OF THE COMPANY: Purnima Singh Vs. Saga Infosolution Pvt. Ltd. &
Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Ms. Kalasi Rai, Advocate

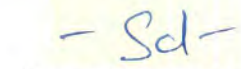
For the Respondent (s) : Mr. Atul Agarwal, Advocate

ORDER

Ms. Kalasi Rai, Advocate has put in appearance on behalf of the Petitioner and submits that she shall be filing her Vakalatnama within two days. Having put in fresh appearance, she prays for some time to address the final arguments.

To come up on 8th November, 2017 for final arguments.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**